

value of export of Indian films to Spain and South American countries during the year 1969-70 (December, 1969) has increased to Rs. 17.97 lakhs from Rs. 10.36 lakhs during the year 1968-69.

Appointment of Authorised Controllers of Mills in Maharashtra

7007. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the rules regarding the appointment of Authorised Controllers of Mills in Maharashtra ;

(b) the qualifications and experience prescribed for such appointments ;

(c) whether some particular community has been given preference in appointment of Authorised Controllers of Mills in Maharashtra ; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b). No rules have been framed so far for appointment of Authorised Controllers of Cotton Textile Mills, the management of which is taken over by Government, under the Industries (Development & Regulation) Act, 1951. However, such appointments are made having due regard to the experience of the individuals concerned in the line and for their suitability for the post etc.

(c) While making appointments of Authorised Controllers no consideration is given to the community of the person concerned.

(d) Does not arise.

Loss incurred by the India United Mills, Maharashtra

7008. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the losses suffered by the India United Mills, Maharashtra since it was taken over by Government ; and

(b) the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) The losses incurred by the mills company since the take over of the management by Government in December, 1965 and up to 31.12.1968, after providing for depreciation, etc., amounted to Rs. 569.06 lakhs.

(b) Immediately after the take over of the management of the mill company by Government, i. e., in 1966 and 1967, the cotton textile industry was passing through a crisis due to cotton shortage, etc. The losses resulted from high prices of raw materials, on the one hand, and increase in wages and dearness allowances on the other hand, apart from the difficulties created by the past liabilities and old machinery of the mill, etc.

Mills run by the Authorised Controllers in Maharashtra

7009. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of mills run by the authorised Controllers in Maharashtra ; and

(b) the investment made (including guarantee) by Central Government and the State Government, separately in the case of each mill ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) The names of the cotton textile mills in Maharashtra, the management of which has been taken over by the Government, under the Industries (Development and Regulation) Act, 1951, and which are being run by Authorised Controllers, are given below :—

1. Model Mills Nagpur Ltd., Nagpur.
2. R. S. R. G. Mohta Spg. and Wvg. Mills (P) Ltd., Akola.
3. Pratap Spg., Wvg. and Mfg. Co. Ltd., Amalner.
4. India United Mills Ltd., Bombay.
5. Aurangabad Mills Ltd., Aurangabad.